


F.No. 27(28)/CESTAT/Admn./2005-Part - II  
Customs Excise & Service Tax  
Appellate Tribunal  
West Block No. 2, R.K. Puram,  
New Delhi - 66

Date : 17.5.2021

**OFFICE ORDER**

In partial modification of earlier order of even no. dated 18.5.2018 and in pursuance of clause 5(10) of the Right to Information Act, 2005, the Hon'ble President, CESTAT is pleased to appoint Shri S.K. Mohanty, Hon'ble Member (J) as First Appellate Authority at CESTAT, Mumbai.

  
(Bineesh Kumar K.S)  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Shri S.K. Mohanty, Member (J), CESTAT, Mumbai.
3. PA to Registrar, CESTAT, New Delhi.
4. CPIO, CESTAT, Mumbai
5. Notice Board/ Website/Office copy/Guard file

  
Registrar